

**GOVERNMENT OF INDIA  
MINISTRY OF LAW & JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

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**LOK SABHA**

**UNSTARRED QUESTION NO. 4441  
TO BE ANSWERED ON 29.03.2017**

**Legal Service for Foreigners**

4441. SHRI DUSHYANT CHAUTALA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government has taken a decision to open legal services for foreigners in a calibrated manner;
- (b) if so, the details thereof and whether several developed countries have been urging the Government to open legal service sectors for foreign firms;
- (c) if so, the details thereof and whether this move would help the country in increasing its share in the global service trade; and
- (d) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE AND ELECTRONICS AND  
INFORMATION TECHNOLOGY**

**(SHRI P.P. CHAUDHARY)**

(a) to (d) : The matter regarding entry of foreign lawyers/law firms is under consideration of the Government.

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